## CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

(This the **15th Day** of **July**, 2019)

## Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

## MA No.330/2521/2017 In

## Original Application No.330/1405/2010

Y.K. Sharma	Applicant
By Advocate:	None
	Versus
1. Union of India	a & Ors Respondents
By Advocate:	Shri Shiv Mangal proxy to Shri Ram Pal Singh
<u>O R D E R</u>	

List revised. None present for the applicant. Shri Shiv Mangal proxy counsel to Shri Ram Pal Singh, Advocate is present for the respondents.

2. MA No.330/2521/2017 (Restoration Application) has been moved by the applicant for recalling the order dated 22.11.2017. Nobody is present to pursue this Restoration Application. Accordingly, Restoration Application No.330/2521/2017 is dismissed in default and for non persecution.

(Justice Bharat Bhushan) Member (J)

Sushil